

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 2054
TO BE ANSWERED ON 28.07.2016

Solar Power Based Water Pump Projects

2054. SHRI NAGENDRA KUMAR PRADHAN:

DR. BHOLA SINGH:

SHRI MALLIKARJUN KHARGE:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has implemented any scheme to make available drinking water through solar energy based dual pumps in remote areas in various States;
- (b) if so, the details of funds allocated and released and physical targets achieved under the scheme during each of the last three years and the current year, State-wise;
- (c) whether State Governments have not shown enough interest in the installation of solar energy based pumps due to its inefficiency;
- (d) if so, the details thereof and the steps proposed to be taken by the Government to make the scheme successful; and
- (e) the main reasons attributing to the dirty and contaminated drinking water in the country?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) & (b) Yes Madam. Initially, Ministry of Drinking Water & Sanitation (MDWS) has started a scheme for installation of Solar Energy based dual pumps operated with Solar Energy in 88 (earlier 82) identified Left Wing Extremism (LWE) affected districts of 10 States namely Andhra Pradesh, Bihar, Telangana, Chhattisgarh, Jharkhand, Madhya Pradesh, Odisha, Uttar Pradesh, Maharashtra and West Bengal. For this, Rs. 221.30 Crores

were allocated to these States from National Clean Energy Fund (NCEF) of Ministry of Finance (MoF) with a target of 11,068 such schemes. The scheme has been co-funded with the assistance of NCEF with 40% share of funds from NCEF. The balance requirement of the funds i.e. 60% have been shared equally between National Rural Drinking Water Programme (NRDWP) Central and State Shares.

Subsequently, the Ministry has started another scheme in October, 2014 for installation of such pumps across the country with focus on tribal, remote and thinly populated habitations. The scheme has been taken up with the collaboration of Ministry of New and Renewable Energy (MNRE). For this, 17 States have been given a target of 15,400.

As per information reported by the States, the state-wise details of funds released under initial scheme and achievements made under both the schemes are given at **Annexure-I & II**.

(c) & (d) No Madam. All the States have shown enough interests in the installation of Solar Energy based dual pump except Bihar where the scheme has commenced after some delay.

(e) Most of the rural drinking water supply schemes in the country are ground water based. Contamination of drinking water due to arsenic, fluoride, iron and salinity may be due to geogenic reasons. Further, bacteriological contamination and nitrates may also arise in drinking water sources due to insanitary conditions. In addition, water may get contaminated due to anthropogenic reasons like industrial pollution.

Annexure-I

Annexure referred to in part (b) of Lok Sabha Unstarred Question no. 2054 due for answer on 28.07.2016

Scheme with assistance from NCEF

S. No.	Name of the State	Funds Released (Rs in lakhs)			Physical Progress			
		2012-13	2013-14	2014-15	Target	Achievement		
						till 2014-15	2015-16	Total
1	Andhra Pradesh	312.12	-	124.44	219	4	44	48
2	Bihar	573.24	-	0	281	0	0	0
3	Chattisgarh	1958.4	-	1958.4	2014	1495	499	1994
4	Jharkhand	2186.88	-	2186.88	2249	1388	274	1662
5	Madhya Pradesh	1364.76	-	1364.76	1403	682	282	964
6	Maharashtra	77.52	-	77.52	80	0	20	20
7	Odisha	3594.48	-	3594.48	3696	1945	1776	3721
8	Telangana	0	-	187.68	101	22	11	33
9	Uttar Pradesh	195.84	-	195.84	201	173	0	173
10	West Bengal	801.72	-	801.72	824	0	352	352
	Total	11064.96	-	10491.72	11068	5709	3258	8967

Annexure-II

Annexure-II to be referred in part (b) for Lok Sabha Unstarred Q. No- 2054 due for answered on 28.07.2016

Scheme with assistance from MNRE			
S. No.	State	Target	Achievements as on 26.07.2016
1	Andhra Pradesh	1,000	697
2	Assam	300	
3	Bihar	500	
4	Chhattisgarh	2,000	1,136
5	Gujarat	400	
6	Haryana	100	
7	Jharkhand	1,700	136
8	Karnataka	400	
9	Madhya Pradesh	1,500	940
10	Maharashtra	500	
11	Odisha	2,000	1,763
12	Punjab	100	
13	Rajasthan	2,000	
14	Tamilnadu	100	
15	Telangana	900	163
16	Uttar Pradesh	1,400	169
17	West Bengal	500	
Total		15,400	5004